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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/230/2016
NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi
NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others
UNDER SECTION : 111**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. S IVASUBRAM ANIYAN.

For petitioner.

R. Sankar

P.M. VATSALA

For R₄ -

P.M. Vatsala

Rep Counsel for A.K.MYLSTAMY
or SANKAR.V.

For R₁ - R₂ }
For R₃

P.M. Vatsala

ORDER

Counsel representing both the parties are present and filed written submissions, serving copy of the same to the other side. Both the counsel sought time for submitting oral submissions, if required. Put up on **11.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)